GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION No. 1890 ANSWERED ON 28th JULY, 2022

WORKS UNDER CRIF IN KARNATAKA

1890. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether any road construction/upgradation/repair works have been undertaken in Karnataka under Central Road and Infrastructure Fund (CRIF) during the last three years and the current year;

(b) if so, the details thereof, district-wise;

(c) the funds allocated, released and utilized for the purpose; and

(d) the present status of work on the said projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Construction/ upgradation/ repair works on approved State Roads under CRIF are taken up by the concerned State Government including by the State Government of Karnataka for which funds are released based on the accrual of funds to the concerned state and utilization certificates furnished by the concerned State. Outstanding Bank of Sanctioned works (BOS) under CRIF in the State of Karnataka as on date is Rs 3723.72 crore with BOS ratio of 8.07 against the BOS ratio of 3 stipulated in the CRIF guidelines. No State Road improvement works were sanctioned in the State of Karnataka during the last 3 years and the current year. The district-wise details of funds utilized on CRIF Works during the last 3 years and current year in the State of Karnataka are at Annexure - I.

(c) & (d) The funds allocated/released and utilized under CRIF in the State of Karnataka as per Utilization certificate, furnished by the State Government, are at Annexure - II. Out of 470 works in the state of Karnataka mentioned in part (a) and (b), 406 works have been completed and the remaining are in various stages. ANNEXURE-I REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1890 FOR ANSWER ON 28.07.2022 ASKED BY SHRI SHIVAKUMAR C. UDASI REGARDING WORKS UNDER CRIF IN KARNATAKA.

(Amount in Rs crore)

District	No of works	Funds utilized during the last 3 years and the current year 2022-23 on approved CRIF works in the State of Karnataka.
Bidar	10	32.68
Bagalkot	15	56.30
Bangalore Rural	7	15.63
Bangalore Urban	1	22.19
Belagavi	34	73.09
Bellary	8	23.22
Chamarajanagara	4	24.44
Chickamagaluru	3	7.24
Chikkaballapura	22	32.18
chikkamagalur	5	9.11
Chitradurga	12	51.67
Dakshina Kannada	20	41.95
Davanagere	12	53.62
Dharwad	19	53.69
Gadag	7	18.79
Hassan	30	77.34
Haveri	8	26.72
Hospete	1	11.12
Kalaburagi	13	25.06
Kodagu	7	8.47
Kolar	10	39.70
Koppal	8	47.63
Mandya	30	30.00
Mysore	46	76.12
Raichur	20	50.16
Ramanagara	14	28.85
Shivamogga	1	0.35
Tumkur	42	46.24
Udupi	19	19.42

Uttara Kannada	13	20.27
Vijayanagara	6	15.94
Vijayapura	14	43.69
Yadgir	9	16.14
Total	470	1099.02

ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1890 FOR ANSWER ON 28.07.2022 ASKED BY SHRI SHIVAKUMAR C. UDASI REGARDING WORKS UNDER CRIF IN KARNATAKA.

(Amount in Rs Crore)

Funds allocated/released and utilized under CRIF in the State of Karnataka

Year	2019-20	2020-21	2021-22	2022-23(up to June 2022)	Total
Funds allocated/ released under CRIF	382.57	435.00	442.9	276.69	1537.16
Funds utilized on approved CRIF works	378.70	434.99	413.33	-	1192.39

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